

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 8th day of January, 2001

Original Application No.1067/2000

CORAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

Ashok Kumar Dubey,

Presently posted as a Clerk C&W/

G.M.C. Northern Railway, G.M.C. Kanpur.

(Sri Mansoor Ahmad, Advocate)

..... Applicant.

Versus

1. Divisional Mechanical Engineer (C&W)  
Divisional Manager's Office, Mechanical Branch,  
Northern Railway, Allahabad.
2. Senior Mechanical Engineer, Northern Railways,  
Allahabad.
3. Addl. Divisional Railway Manager, Office  
Of the Divisional Railway Manager, Northern  
Railway, Allahabad.
4. Union of India through the General Manager,  
Northern Railway, Allahabad.

..... Respondents

O R D E R (O\_r\_a\_1)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

This application has been filed challenging the order dated 22-2-1999 by which the appeal/ representation of the applicant has been dismissed. We find that a very lenient view has been taken in the case of the applicant. We have perused the order dated 21-9-1998 by which the applicant was removed from service for the charges that he acted in breach of the trust



reposed in him by the administration, manipulating the order of allotment and acted in contravention of the rules. In Appeal, however, the punishment was reduced and a reduction in pay to Rs.3200/- for three years with cumulative effect was imposed. In our opinion, for the misconduct which has been found proved against the applicant, the punishment is adequate and does not call for any interference by this Tribunal. The application is rejected with no order as to costs.

  
Member (A) Vice Chairman

Dube/